

5/12/94

Mr. Mo. S. Das Gupta, AM
 Mr. Mo. J. S. Chakrabarti, JM

None has appeared for the
 applicant. Shri P. Mathur for the
 respondents. On the earlier occasion
 also none has appeared for the
 applicant. There is no request
 for adjournment - today also.
 It, therefore, means that the
 applicant has lost interest
 in pursuing this case. The
 case is therefore dismissed
 in default & for non-prosecution.

James H.
 JM

W.P.
 AM

2